

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL APPEAL

No. 07/2013

(with I.A. No. 11, 29 & 31 of 2013)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 10.01.2013 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Justice V.S. Sirpurkar
Chairman**

**Hon'ble Mr. Rahul Sarin
Member**

**Hon'ble Mrs. Pravin Tripathi
Member**

In the matter of :

**Express Industry Council of India
V/s.**

...Appellant

AERA & Ors. (Esquire Express/MCA)

.... Respondents

Appearances :

Ms. Renuka Singh, Mr. Ranjit Walia & Mr. Raj Bhushan, Advocates for the Appellant.

Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem, Ms. Amita Kalkal Chaudhary & Mr. Priyadarshi Gopal, Advocates for AERA

Mr. S. Seetharaman & Mr. T. Sundar Ramanathan, Advocates for R-2

ORDER
21st November, 2013

At the request of the learned counsel appearing for the appellant, the matter is adjourned to **18th December, 2013** for hearing of final arguments.

**(Justice V.S. Sirpurkar)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 11/2013

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 15.01.2013 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Federation of Indian Airlines

...Appellant

V/s.

AERA & Ors. (MIAL/AAI/MCA)

.... Respondents

Appearances :

Ms. Poonam Verma, Ms. Divya Chaturvedi and Mr. Kunal Singh,
Advocates for the Appellant.

Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Ms. Rameeza
Hakeem, Ms. Amita Kalkal Chaudhary & Mr. Priyadarshi Gopal,
Advocates for AERA

Mr. Krishnan Venugopal, Sr. Advocate with Mr. Sakya Singh Chaudhari,
Mr. Gautam Chawla & Mr. Shantanu Singh, Advocates for MIAL

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates
for AAI

Ms. Anjana Gosain, Advocate for UOI (MCA)

ORDER

21st November, 2013

Heard extensively.

List the matter on **25th November, 2013** alongwith connected matters
for continuation of arguments.

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 12/2013
with IA No.34/2013 (for impleadment)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 15.01.2013 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Lufthansa German Airlines & Ors.

...Appellants

V/s.

AERA & Ors. (MIAL/AAI/MCA)

.... Respondents

Appearances :

Mr. C.M. Shroff with Mr. Abhishek Singh & Ms. Sarika Gandhi,
Advocates for the Appellant.

Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Ms. Rameeza
Hakeem, Ms. Amita Kalkal Chaudhary & Mr. Priyadarshi Gopal,
Advocates for AERA

Mr. Krishnan Venugopal, Sr. Advocate with Mr. Sakya Singh Chaudhari,
Mr. Gautam Chawla & Mr. Shantanu Singh, Advocates for MIAL

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates
for AAI

Mr. Nishant Menon with Mr. Prince Pawaiya, Advocates for
IATA/Impleading applicant

ORDER
21st November, 2013

List alongwith connected matters for hearing on **25th November, 2013.**

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 04/2013

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 15.01.2013 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Mumbai Int'l Airport Pvt. Ltd. (MIAL)

...Appellant

V/s.

AERA & Anr. (MCA)

.... Respondents

Appearances :

Mr. Krishnan Venugopal, Sr. Advocate with Mr. Sakya Singh Chaudhari, Mr. Gautam Chawla & Mr. Shantanu Singh, Advocates for the Appellant.

Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem, Ms. Amita Kalkal Chaudhary & Mr. Priyadarshi Gopal, Advocates for AERA

ORDER

21st November, 2013

List alongwith connected matters for hearing on **25th November, 2013.**

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member